

(c): All effort at made by the Central Electricity Authority to accord techno-economic clearance to the proposals received from the State Governments as expeditiously a possible) After techno-economic clearance from CEA, the project is processed in Planning Commission for investment approval.

[*Translation*]

Pay Phone Card System in Post Offices

1695. SHRI GOVINDRAO NIKAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether pay phone card system has been introduced by the Government for making local and S.T.D. phone calls;

(b) if so, whether Government propose to provide such facility in every post office and at public places; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI

P.V. RANGAYYA NAIDU): (a) Yes, Sir,

(b) and (c). The proposal envisages provision of card operated pay phones at important public places including big post offices.

[*English*]

Communal Riots

1696. SHRI ASHOK ANANDRAO DESHMUKH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of riots that took place in the country during the last six months; and

(b) the number of persons killed in these riots?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (a) and (b) On the basis of available information, particulars of major communal riots in the country from 1 May to 31 October, 1991 are as follows:-

<i>Name of the place</i>	<i>Number of persons Killed</i>
1	2
ANDHRA PRADESH:	
Hyderabad (Sept.22-28)	5
BIHAR	
Chakradharpur (Distt. Singhum (8.8.91)	5
GUJARAT	
Broach Town (July 23-24)	4
Jambusar (July 23-24)	3